

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 707 of 2020

IN THE MATTER OF:

Solenis Chemicals (India) Pvt. Ltd.

...Appellant

Versus

Arjun Pulp and Paper India Pvt. Ltd.

...Respondent

Present: -

For Appellant: Mr. Kamal Ahuja and Ms. Sanchita Bhardwaj, Advocates.

For Respondent: Ms. Abhilasha Shrawat, Advocate.

O R D E R
(Virtual Mode)

22.01.2021 Learned counsel for the Respondent submits that Arguing Counsel is not present due to some personal difficulty. She prays short adjournment. Prayer is Allowed.

List the Appeal 'For Hearing' on **12th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

R. N./ nn /